

FORM A
[See Regulation 14]

PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, read with Section 59 of the Insolvency and Bankruptcy Code, 2016)

Public announcement of voluntary liquidation is hereby made for the information of the general public and, in particular, the stakeholders of the corporate person named below, that the members of the corporate person have, by a Special Resolution passed on 22 August 2026, resolved to liquidate the corporate person voluntarily and to appoint CA Prasanna Shenoy, Insolvency Professional, as the Liquidator for the purposes of such liquidation, in accordance with the provisions of Section 59 of the Insolvency and Bankruptcy Code, 2016 and the Regulations made thereunder.

S. No.	Particulars	Details
1.	Name of the corporate person	Joivivre Microelectronic Private Limited
2.	Date of incorporation of corporate person	11.01.2005
3.	CIN of corporate person	U31909KA2005PTC035413
4.	Address of the registered office of the corporate person	4/505 (C&C1), 80 Badagabettu, Rajeev Nagar, Alevoor Road, Manipal – 576104, Udupi District, Karnataka
5.	Date of the special resolution approving the voluntary liquidation	22 August 2026
6.	Date of commencement of voluntary liquidation	22 August 2026
7.	Name of the Insolvency Professional appointed as Liquidator	CA Prasanna Shenoy
8.	Registration number of the Liquidator with IBBI	IBBI/IPA-001/IPP- 02065/2021-2022/13596
9.	Address and email address of the Liquidator for correspondence with stakeholders / submission of claims	Srinivas, I Cross Road, Opp. Golden Empire Apartments, Urwa Store, Mangalore – 575006 Email: [•]
10.	Last date for submission of claims	21 September 2026

All stakeholders of the corporate person are hereby called upon to submit their claims, if any, against the corporate person, on or before 21 September 2026, in the manner and along with the proof as specified under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, as amended, to the Liquidator at the address mentioned above.

It is further notified that any person claiming to be a stakeholder shall submit their claim in the relevant form prescribed under the said Regulations, along with supporting documents, failing which the claim may not be considered for the purposes of the voluntary liquidation process.

Signature of the Liquidator: _____

Name of the Liquidator: CA Prasanna Shenoy
IBBI Registration Number: IBBI/IPA-001/IPP-02065/2021-2022/13596
Address: Srinivas, I Cross Road, Opp. Golden Empire Apartments, Urwa Store, Mangalore – 575006
Email: prasannashenoy1963@gmail.com / Mob: 98844 80228
Date: 25 August 2026
Place: Manipal